## (4)

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/30/2016

NAME OF THE PETITIONER(S)

: N.Kannan

NAME OF THE RESPONDENT(S)

: Sri Selvanarayana Packaging P Limited & 8 others

UNDER SECTION

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. SIVA KNMAN

1,2,3 and 5

Mond

Sandeep kunner.

For

Corel for.

Heri Shankan Mani Cibi Vishner

## **ORDER**

Counsel for petitioner present. Counsel for R1, R2, R3 & R5 and R2 in person are present. Counsel for petitioner stated that they are now intending to make a fresh proposal for settlement between the parties. Counsel for petitioner is directed to furnish the proposal to the other side in advance. Both the counsel are directed to report the status of the compromise by the next date of hearing. Put up on 16.10.2017 at 10.30 A.M.

-  $> \varphi$   $^{-}$  K Anantha Padmanabha Swamy Member (Judicial)